

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-313
IB-3106/ND/2019

IN THE MATTER OF:

Neeraj Singla

....Applicant

Vs

M/s Lotus Woodtech Pvt Ltd

....Respondent

SECTION

U/s 9 IBC code 2016

Order delivered on 16.03.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

:

For the Respondent

: Adv. Kavita Jha, Adv. Vaibhav, Adv. Shwetha

ORDER

Adjourned to 15.04.2020.

sd/-

(K.K. VOHRA)
MEMBER (T)

sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

(Rakhi)